

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2572  
ANSWERED ON:10.08.2010  
PROGRESS OF NORTH SOUTH CORRIDOR  
Yadav Shri Hukamdeo Narayan

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the construction work of North-South Corridor given under 115 blocks has not yet started in 34 blocks, whereas these works were targeted to be completed between the year 2008 to 2010;
- (b) whether the Government proposes to take action against the construction companies;
- (c) if not, the reasons therefor;
- (d) whether the progress of their work has been reviewed and evaluated;
- (e) whether there was any shortcoming in the preparation of the DPR including the details of the blocks where improvement and changes were carried out in the DPR;
- (f) if so, the details thereof;
- (g) whether the consultants were responsible for shortcomings in the DPR; and
- (h) if so, the action taken against them alongwith the names of such consultants?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

(a) No, Sir. Out of 115 projects of North South & East West (NS-EW) corridor, works are yet to commence in respect of two projects only, details of which are at Annex.

(b) to (d) Do not arise.

(e) to (h) Some shortcomings were observed in the preparation of the DPR pertaining to the stretch from Walayar-Vadakkancherry-Thrissur section of NH-47 in the state of Kerala such as non-submission of tunnel design, non-completion of geotechnical investigations for tunnel, delay in obtaining statutory and wild life clearances, etc. The consultant M/s Sir Owen Willams Innovestment Ltd (SOWIL) was initially debarred for 2 years from participating or bidding for projects to be undertaken by NHAI. However, this has been revoked on an appeal and it has been decided to give the Consultant an opportunity for personal hearing.